

by e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**  
**NO.HC.VII-49/2000/7114 IA**

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Chandan Das  
District & Sessions Judge,  
Baksa, Mushalpur.

Dated Guwahati the 7<sup>th</sup> December, 2018.

Sub: **Casual Leave and station Leave permission.**

Ref:- Your letter No. DJ/BAK/3815/18, dtd. 05.12.2018,

Sir,

With reference to the above, I am directed to inform you that, your prayer for 2 (two) days Casual Leave on 10.12.2018 and 11.12.2018 along with station leave permission, by your own car, at your own cost, w.e.f. the evening of 07.12.2018 (after office hours) till the morning of 12.12.2018, has been granted/~~rejected~~.

Further, the Chief Judicial Magistrate, Baksa, will remain in-charge of your Court and Office during your absence on leave.

Yours faithfully,

**JOINT REGISTRAR (VIGILANCE)**